| Annexure - 3 | | | | | |
|-------------------------------------|---------------------------|--|--|--|--|
| Name of the corporate debtor: | Uniply Industries Limited | | | | |
| Date of commencment of Liquidation: | 3-May-2023 | | | | |
| List of creditors as on : | 10-Sep-2024 | | | | |

| | SECURED FIANANCIAL CREDITORS | | | | | | | | | | | | | |
|------|------------------------------|----------------------------|-------------------|--------------------------------|----------------------------|--|--|----------------------------|--|-----------|--|---------------------------------------|---|-------------------|
| | NAME OF CREDITOR | DETAILS OF CLAIMS RECEIVED | | | DETAILS OF CLAIMS ADMITTED | | | | | | | | | |
| S.NO | | DATE OF RECEIPT | AMOUNT CLAIMED | AMOUNT OF CLAIM ADMITTED | NATURE OF CLAIM | AMOUNT COVERED BY SECURITY INTEREST | AMOUNT COVERED BY GUARANTE E | WHETHER RELATED PARTY ? | | AMOUNT OF | AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SETOFF | AMOUNT OF CLAIM NOT ADMITTED | AMOUNT OF CLAIM UNDER VERIFICATI ON | REMARKS IF ANY |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
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